

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 303 OF 2016 &
IA NO. 633 OF 2016**

Dated: 12th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Jindal Stainless (Hisar) Ltd. ... Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Puja Priyadarshini
Counsel for the Respondent(s) : Ms. Nishant Ahlawat for R-1
Mr. Raheel Kohli
Mr. Manlij Kaushik for R.3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **10.01.2018.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt